## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/140/2016

NAME OF THE PETITIONER(S)

: S. Reha Banu

NAME OF THE RESPONDENT(S)

: Green House Promoters P. Ltd 48 others

**UNDER SECTION** 

: 397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. SUDHA SKIDHARAN FOK ANIRUDH KRISHNAN

Respondents 5-9

Aller liller

2. S. mano Thumar

(For. B. Dhanavat)

P. JAXAPRAKASH

For Respondents - 1-4

FOR PETITONER

## **ORDER**

Shri P Jayaprakash, counsel for petitioner present and prayed time for filing vakalat. Shri S Manoj Kumar, counsel for R1 to R4, Ms Sudha Sridharan, counsel for R5 to R10 are present. Counsel for the respondents stated that they are willing to purchase the shares as per the valuation report. The matter is posted for hearing regarding the valuation report Put up on 22.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)